

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A. NO.3 of 2011 IN CIVIL APPEAL NO.7562 OF 2011

YOGRAJ INFRAS.LTD.

Appellant (s)

VERSUS

SSANG YONG ENGINEERING & CONSTRN.CO.LTD.

Respondent(s)

(With appln(s) for CORRECTION)  
(For final disposal)

Date: 09/12/2011 This Appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ALTAMAS KABIR  
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Appellant(s) Mr. Sidharth Khattar, Adv.  
Mr. Gagan Gupta, AOR

For Respondent(s) Mr. Dharmendra Rautray, Adv.  
Ms. Ankit Khushu, Adv.  
Ms. Tara Shahani, Adv.  
Ms. Meenakshi Arora, AOR

UPON hearing counsel the Court made the following  
O R D E R

Let this matter be listed 'for orders' on  
15th December, 2011, at 3.45 p.m. and let the Bench be  
reconstituted on that date for the said purpose.

(Chetan Kumar)  
Court Master

(Juginder Kaur)  
Assistant Registrar